

**OCTOBER 28, 2022 तक की स्थिति के अनुसार प्रारूप प्रस्ताव दस्तावेजों (ड्राफ्ट ऑफर डॉक्यूमेंट) के संबंध में कार्यवाही की स्थिति
PROCESSING STATUS OF DRAFT OFFER DOCUMENTS AS ON OCTOBER 28, 2022**

[यह स्थिति प्रत्येक सप्ताह अपडेट की जाती है और अगली बार November 04, 2022 को समाप्त हो रहे सप्ताह में अपडेट की जाएगी]
[Updated on weekly basis. Next update shall be for the week ending November 04, 2022]

**भारतीय प्रतिभूति और विनियम बोर्ड (शेयरों का पयोपत अर्जन और अधिग्रहण) विनियम, 2011 (सेबी (सब्सटैशियल एंक्रिजेशन ऑफ शेयर्स एंड टेकओवर्स) रेग्यूलेशन्स, 2011) के तहत
लाए जाने वाले खुले प्रस्तावों संबंधी दस्तावेजों के संबंध में कार्यवाही की स्थिति
Processing status of documents where Open Offers are given under Takeover Regulations, 2011**

Sl. No. / क्र. सं.	लक्षित कंपनी (टारगेट कंपनी) Target Company	अर्जनकर्ता (एक्रायर) Acquirer	मर्चेन्ट बैंककार (मर्चेन्ट बैंकर) Merchant Banker	स्टॉक एक्सचेंजों को सार्वजनिक घोषणा भेजे जाने की तारीख PA Date	विस्तृत सार्वजनिक विवरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफर) का आकार (करोड़ रु. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
1	Atlas Jewellery India Limited	M.M. Ramachandran	D & A Financial Services (P) Limited	9-Jun-14	16-Jun-14	23-Jun-14	54.96	Vide order dated 17-Jun-2021 passed by SEBI , noticees have been directed to make open offer within 45 days. No offer has been made in compliance with the Order. Acquirer has filed an appeal before SAT. Last hearing was conducted on 17-Feb-2022. Listed for hearing on 07-Jun-2022. Matter sub-judice.	Matter is sub-judice.
2	Parsoli Corporation Limited	Zafar Yunus Sareshwala, Uves Yunus Sareshwala	Nirbhay Capital Services Private Limited	12-Jul-18	23-Jul-18	26-Jul-18	0.42	Interim order is passed against 2 entities on 13-Dec-2021 for not complying with SEBI's directions to come up with a public offer, issued vide order dated 27-Jul-2010. The entities have preferred an appeal before Hon'ble SAT which was scheduled to hear the matter on 07-Jun-2022. However, the matter was adjourned. Next hearing is scheduled on 03-Nov-2022.	Matter is sub-judice.
3	Inertia Steel Limited	Vasantrai Ratilal Mehta	Kunvarji Finstock Private Limited	29-Sep-22	07-Oct-22	14-Oct-22	0.06	DOD received on 14-Oct-2022.	Under process.
4	Mediaone Global Entertainment Limited	PPG International Limited	Kunvarji Finstock Private Limited	29-Jul-22	05-Aug-22	17-Aug-22	0.77	Reply received from MB on 21-Oct-2022	Under process.
5	New Delhi Television Ltd.	VISHVAPRADHAN COMMERCIAL PRIVATE LIMITED	JM Financial Ltd.	23-Aug-22	30-Aug-22	07-Sep-22	492.81	Reply received from MB on 28-Oct-2022	Under process.
6	Aris International Ltd.	Ramesh Mishra	FEDEX SECURITIES PRIVATE LIMITED	17-Aug-22	24-Aug-22	02-Sep-22	0.39	Clarifications sought from MB on 25-Oct-2022	Reply awaited from MB
7	HCKK Ventures Limited	Mr. Amit Maheshwari	Kunvarji Finstock Private Limited	19-Sep-22	28-Sep-22	03-Oct-22	1.55	Clarifications sought from MB on 21-Oct-2022	Reply awaited from MB
8	Automotive Axles Limited	Cummins Inc	Morgan Stanley India	10-Oct-22	14-Oct-22	20-Oct-22	629.16	DOD received on 20-Oct-2022	Under process.
9	Omega Interactive Technologies Limited	Jayesh Amratlal Shah	Navigant Corporate Advisors Limited	03-Oct-22	11-Oct-22	17-Oct-22	0.26	DOD received on 17-Oct-2022	Under process.
10	Rajath Finance Limited	9ANIUM TECH LLP, GAUTAM K. SHAH, VISHWANATHAN V. IYER, SHUBRA T. SINGH, BEENA M. SHAH	Vivro Financial Services Private Limited	29-Sep-22	07-Oct-22	14-Oct-22	1.36	DOD received on 14-Oct-2022.	Under process.
11	Ritesh Properties And Industries Limited	Findoc Finvest Private Limited	Almondz Global Securities Limited	06-Oct-22	13-Oct-22	20-Oct-22	296.37	DOD received on 20-Oct-2022.	Under process.

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12	Grand Foundry Limited	Madhu Garg	Hem Securities Limited	12-Oct-22	19-Oct-22	28-Oct-22	3.6	DOD received on 28-Oct-2022.	Under process.
<p>यदि उपरोक्त प्रारूप प्रस्ताव दस्तावेज के संबंध में कोई कार्यवाही नहीं की गई है या कार्यवाही करने में बहुत अधिक देरी हुई है, तो एसएम मर्चेट बैंककार / कंपनी इस मामले के संबंध में मुख्य महाप्रबंधक, श्री के. सरवणन (saravanank@sebi.gov.in) या कार्यपालक निदेशक, श्री एस वा एम डी राव (mdrao@sebi.gov.in) से बिना किसी झिझक के संपर्क कर सकते हैं / सकती हैं।</p> <p>In case the aforesaid draft offer document has remained unattended or there is an inordinate delay, the MB/ Company should not hesitate escalating the matter to Chief General Manager, Shri K. Saravanan (saravanank@sebi.gov.in) or the Executive Director, Shri SVM D Rao (mdrao@sebi.gov.in).</p>									